

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 569/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company	Bureau Veritas (I) Pvt.Ltd. -Versus- IOT Utkal Energy Services Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. DN Sharma, Adv
- 2) Mr. Sidhartha Sharma, Adv
- 3) Mr. Rishav Banerjee, Adv
- 4) Mr. Namrati Basu, Adv

For operational
creditor

CP 14/12/17

1. Mr. ROBIN DAVID, Adv.

2. Ms. ARYAA CHATTERJEE, Adv.

Ⓐ
14/12/17

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Form 2 has been filed, which may be taken on record.

Heard. Reserved for order.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)